## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3313 ANSWERED ON:30.11.2010 PURCHASE OF PADDY BY MILLERS Rani Killi Krupa

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether reports/complaints of refusal by millers to buy paddy from farmers have been received by the Government in the recent past;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any demands have allegedly been made for purchasing paddy from the farmers;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the remedial steps taken by the Government in this regard?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION(PROF. K.V. THOMAS)

(a) to (e): No complaint from any authentic source has been received by FCI about refusal by millers to buy paddy from farmers. Millers in the country operate in open market and purchase of paddy by them depends on their commercial decision. FCI and State agencies open sufficient number of procurement centres for purchase of paddy from farmers at Minimum Support Price(MSP).